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ITEM NO.44

COURT NO.13

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18433/2013

(From the judgement and order dated 11/04/2013 in MB No.3009/2013 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

MS SHIVANG ENTERPRISES THR. PARTNER S.G. Petitioner(s)

VERSUS

INCOME TAX OFFICER 6(4),LUCKNOW Respondent(s)

(With prayer for interim relief and office report)

Date: 12/08/2013 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Dr. Rakesh Gupta, Adv.
Ms. Ashwani Taneja, Adv.
Ms. Poonam Ahuja, Adv.
Mr. Ambhoj Kumar Sinha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

To be notified after service is complete.

(Jayant Kumar Arora)	(Sneh Bala Mehra)	
Sr. P.A.	Court Master	